

ERADICATION OF POVERTY
SCHEME BILL*

SHRI. K. LAKKAPPA (Tumkur): Sir, I beg to move for leave to introduce a Bill to provide for a scheme for eradication of poverty from the country.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for a scheme for eradication of poverty from the country."

The Motion was adopted.

SHRI K. LAKKAPPA: Sir, I introduce the Bill.

PREVENTION OF SOCIAL DIS-
ABILITIES BILL*

DR. VASANT KUMAR PANDIT (Rajgarh): I beg to move for leave of the House to introduce a Bill to prevent the imposition of social disabilities by a member or members of a community on a member or members of his or their own community; to provide for penalties for such an act or acts and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to prevent the imposition of social disabilities by a member or members of a community on a member or members of his or their own community; to provide for penalties for such an act or acts and for matters connected therewith."

The Motion was adopted.

DR. VASANT KUMAR PANDIT: Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Article 51)

SHRI. HARI VISHNU KAMAT: (Hoshangabad): I seek the leave of the House to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The Motion was adopted.

SHRI HARI VISHNU KAMATH: Sir, I introduce the Bill.

HAJ COMMITTEE (AMENDMENT)
BILL*

(Amendment of sections 7 and 8)

SHRI G. M. BANATWALLA (Ponnani): I beg to move for leave to introduce a Bill to amend the Haj Committee Act, 1959.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Haj Committee Act, 1959."

The motion was adopted.

SHRI G. M. BANATWALLA: Sir, I introduce the Bill.

15.38 hrs.

PUBLICATION AND IMPORT OF
POLITICAL LITERATURE BY
FOREIGN MISSIONS IN INDIA
(REGULATION) BILL

By Shri Samar Guha—Contd.

Mr. CHAIRMAN: The House will now resume consideration of Mr. Samar Guha's Bill. The time allotted was 2 hours; and he has taken only one minute.